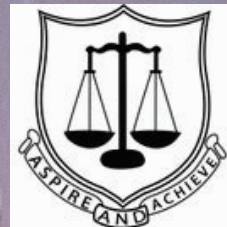


**ARMY INSTITUTE OF  
LAW, MOHALI**



**One Day**

**NATIONAL  
SEMINAR**

**On**

**Prospects of Information  
Technology and Artificial  
Intelligence: Issues and  
Challenges**

**16th September,  
2023**

# ABOUT AIL MOHALI

The Army Institute of Law (AIL) was established in July 1999 by the Indian Army under the aegis of the Army Welfare Education Society (AWES) at its interim location at Patiala. In July 2003, the Institute shifted to Sector 68, Mohali. On December 1, 2003, the Mohali Campus was inaugurated by H.E. Dr. APJ Abdul Kalam, the then President of India.

The Institute is affiliated to the Punjabi University, Patiala and approved by the Bar Council of India. With 'Aspire & Achieve' as its motto, the Institute has grown as a Centre of Excellence in the field of legal education.



Army Institute of Law, Mohali

# ABOUT THE THEME

It is the 'wild' intelligence... those beyond our constraints, to whom the future belongs."

Hans Moravec

The rapid rise of Information Technology (IT) and Artificial Intelligence (AI) has led to more intricate and efficient machines. The 21st century is marked as an era of digitization with automation of AI and Machine Learning (ML) systems to the level of human intellect. However, this exponential growth poses threats to well-being of individuals, the infrastructural security of the government and the firms, and the environment across the globe. From autonomous vehicles to algorithmic decision making, the way we live, work and play is becoming increasingly dependent upon technology and AI systems that operate with reduced human intervention. Despite their potential to revolutionize industries and provide solutions to pressing problems such as medical breakthroughs and automation of mundane tasks, these technologies also have shortcomings. They can automate processes, can lead to issues namely, cyberspace crimes, cloud computing, privacy breach and can even create autonomous weapons systems, resulting in a dangerous arms race.

# ABOUT THE THEME

Regulation of developments in IT and AI is challenging due to the pace of change and the issues posed by them. Cyber criminality demands swift response and technology upgrades. To address this demand, a robust legal framework is needed to prevent, prohibit, and redress these issues.

It is for the noble purpose of provoking debate on 'Prospects of Information Technology and Artificial Information: Issues and Challenges', the Army Institute of Law, Mohali has come up with this one-day national seminar looking up for fresh thinking, innovative ideas and vibrant thought processes from academicians, scholars, advocates, judges and researchers, etc. The seminar intends to focus on the issues, challenges, strategies, and reforms in providing a people-centric approach as it is pivotal for ensuring sustainable development for all.

# CALL FOR PAPERS

Papers are invited from the Academician, Researchers, Professionals, etc. doing research and work on the below-mentioned sub-themes.

## Sub-Themes

The organizing Committee welcomes original papers relating to the following themes. The sub themes are not exhaustive but other topics can be accommodated if related to Prospects of IT and AI: Issues and Challenges.

- AI and Privacy
- AI and Defence
- AI and Intellectual Property Rights
- AI and Healthcare
- AI and Criminal Liability
- AI and Tortious Liability
- Cyberspace
- E-Governance
- Cybersecurity and Cybercrimes
- Cyber-Terrorism

# IMPORTANT DATES

Last Date for Submission of Abstract

21st August, 2023

Date of Intimation of Acceptance of Abstract

24th August, 2023

Last Day for Submission of Full Paper along with fee

11th September, 2023

Seminar Date

16th September, 2023

## Submission Guidelines

1. An abstract of 250-300 words accompanied by details of the author containing his/her email ID, contact number and postal address should be sent. The full paper should be between 3000-5000 words.
2. Mentioning the sub-theme is mandatory.
3. It must be typed in Times New Roman, font size 12 on A4 size paper with a 1.5" margin on all sides with 1.5 line spacing using MS Word
4. ILI citation pattern must be strictly adhered to while submitting the abstracts and full paper.
5. The paper should be single authored.

# PROCEDURE

6. All the abstracts and full papers shall be sent on:

**ailnationalseminar2023@gmail.com**

7. Registration Fee from the Participants:

- Academicians and Professionals- Rs. 1200
- Research Scholars and Students- Rs. 700

Note - Registration fee must be sent via Online Payment which can be accessed by the following link:

**<https://www.onlinesbi.sbi/sbicollect/icollecthome.htm?corpID=593474>**



# ABOUT ORGANISERS

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